

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Laxman
FIR No. : 527/2019
PS. : Hari Nagar
U/s : 376 IPC & 6 of POCSO Act

20.06.2020

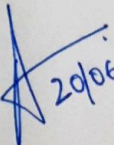
Application taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020 by this court being the first Link of Ms. Vrinda Kumari, Ld. ASJ-07, POCSO, who is under isolation.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Mohd. Hasibuddin, Ld. Counsel for the accused/applicant (through Cisco Web Ex.)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex.)
None for the complainant.

Matter has been taken up through CISCO Web Ex.

On the last date of hearing the concerned court had directed the IO to file the reply as well as notice was directed to be issued to the complainant.

Perusal of the record shows that notice had not been issued to the complainant and neither to IO. It is also brought to the notice of this court that staff of Ms.Vrinda Kumari and Ld. P.O. are under Quarantine as the Ahlmad of the court has been tested positive for Covid-19 contagion.


20/06/2020

:2:

Accordingly let notice be issued to the IO in order to file reply of the application through E-mail. Notice be also issued to the victim/complainant through IO for 24.06.2020. IO will file the certificate of service of notice upon the complainant in terms of the Annexure A of the practice directions of the Hon'ble High Court of Delhi.

Put up with file for further consideration on 24.06.2020.

The order be uploaded on the net as well as sent to the counsel for the accused/applicant through electronic mode i.e. Whats-app or E-mail.

(Ankur Jain) 20/06/2020

Addl. Sessions Judge (SFTC-01) West
Delhi: 20.06.2020
(Link Court of Ms. Vrinda Kumari,
Ld. ASJ-07 POCSO)

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Tarun @ Tushar
FIR No. : 95/18
PS. : Bara Hindu Rao
U/s : 376/354 C/506/328/384 IPC

20.06.2020

Application taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Dr. Sh. A.P. Singh, Ld. Counsel for the accused/applicant (through Cisco Web Ex)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex)

Ld. Counsel for the accused/applicant submits that applicant seeks interim bail on the ground that the accused/applicant needs proper treatment which is not being provided in the jail. As per the Ahlmad neither IO nor Jail Superintendent has filed the report. He also apprise this court that no notice to the complainant has been issued.

Accordingly let notice be issued to the complainant through IO. IO is directed to file the certificate of Service of notice upon the complainant in terms of the Annexure A of the practice directions of the Hon'ble High Court of Delhi.

Notice be also issued to the IO to file report and verify the fact as mentioned in the bail application. Notice be also issued to the Deputy Jail Superintendent, Mandoli Jail no. 14 for filing the medical report of the accused/applicant.

Put up on **26.06.2020** through VC at 11:00 am.

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 20.06.2020

20/06/2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Amit
FIR No. : 264/19
PS. : Khayala
U/s : 376 /506 IPC

20.06.2020

Bail Bond taken up through CISCO Webex.

Present: Sh. Sushant proxy Counsel for the Surety (through Cisco Web Ex).

Report of bail bond received. The original RC be retained. Robkar be issued. Surety bond stands accepted for a period of 45 days from the date of release. Accused be released from custody, if not required in any other case. Scanned copy of Release Warrant be sent. Scanned copy of the bail order along with the scanned copy of order be sent to jail Superintendent for information.

(Ankur Jain) *20/06/2020*
Addl. Sessions Judge (SFTC-01) West
Delhi: 20.06.2020